

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P. 95/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Deesha Leasecon Private Limited

V/s.

Registrar of Companies Mumbai

Appearance

For Appellant : Adv. Nausher Kohli a/w. Adv. Bijal Vora, Adv. Akshay
Arora

For Respondent : MS. MNL, Jyotsna, AROC, Mumbai

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Additional affidavit dated 13.04.2024 filed by the appellant is under scrutiny.
The appellant is also directed to remove the defect and ensure the same is
reflected on the DMS. At the request of the appellant, list on **30.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)